

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 58 of 2014

Dated: 25th April, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

M/s Jindal Power Ltd., **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors **Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sanddep Bhuraria
Mr. Hemant Singh
Mr. Tushar Nagar

Counsel for the Respondent (s) : Mr. S. Vallinayagam for R-2
Mr. S.B.Upadhyay, Sr. Adv. with
Mr. Kaustuv P. Pathak,
Ms. Anisha Upadhyay for R3 & R4

ORDER

Mr. Sanjay Sen, Learned Senior Advocate has been heard at length on the issue involved in this appeal. Mr. Sen having taken us through the written submissions, filed by the Appellant, and has concluded his arguments.

Post this matter for respondents' arguments as well as for rejoinder submissions of the appellant, if any, on **11th May, 2016**.

(T. Munikrishnaiah)
Technical Member

sh/kt

(Justice Surendra Kumar)
Judicial Member